

**N THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD.**

**OA.287/96.**

**Date of order: 13-3-1996.**

**Between:-**

**V. Satyanarayana Reddy  
~~XXXXXX~~ ... Applicant.**

**And**

1. Chief Post Master General, Andhra Pradesh Circle, Hyderabad.
2. Superintendent of Post Offices, Cuddapah Postal Division, Cuddapah.

**.... Respondents.**

**Counsel for the Applicant: Mr. K. S. R. Anjaneyulu**

**Counsel for the Respondents: Mr. K. Bhaskara Rao, CGSC.**

**CORAM:**

**HON'BLE MR. JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN**

**HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMN.)**

DA 287/96.

Dt. of Order: 13-3-1996.

(29)

(Order of the Division Bench per Hon'ble Sri H.Rajendra  
Prasad, Member (A) ).

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Heard Sri K.S.R.Anjanayulu, learned counsel for the applicant and Sri Kota Bhaskar Rao, learned standing counsel for the Respondents.

2. The applicant was a candidate from the outsider quota for promotion to the seat of Postman cadre. His name figured at No.19 of the list of successful candidates. The contention of the applicant is that candidates Nos. 1 to 14 did not come up for consideration on account of various reasons. Candidates at Nos. 15 and 16, who came out of successful as per Annexure-2 to the O.A., were selected and offered an appointment. They, however, declined the offer. Candidate No.17 was dis-qualified. The two OC vacancies originally notified are thus to be filled up by the candidates at No.18 and 19.

3. If the above facts <sup>as</sup> stated by the applicant are found to be correct, the representation of the applicant addressed to Superintendent of Post Officer, Cuddapah, at Annexure-5, is required to be looked into on merits on the basis of the facts so stated. The representation shall be disposed of with a suitable order within 15 days from the date of receipt of a copy of this order.

4. Thus the O.A. is disposed of at the admission stage itself.

No costs. 10/-

(H.RAJENDRA PRASAD)  
Member (A)

*M.G.CHAUDHARI*  
(M.G.CHAUDHARI)  
Vice-Chairman

Dated: 13th March, 1996.  
Dictated in Open Court.

*Prabhakar  
Dy. Registrar*

av1/

Off: 287/96

10/4/96 I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

*V. B. Choudhury*  
THE HON'BLE MR. JUSTICE V. NEELADRI RAU  
VICE CHAIRMAN

AND  
THE HON'BLE MR. R. RANGARAJAN : M(A)

Dated: 13-3-1996

ORDER/JUDGMENT

M.A/R.A/C.A.No.

O.A.No. 287/96

C.A.No.

(w.p.No.)

Admitted and Interim directions issued.

Allowed.

Disposed of with directions *at the*  
Dismissed. *Admitted stage.*

Dismissed as withdrawn.

Dismissed for default.

Ordered Rejected.

No order as to costs. *A/w expenses*

No Spcl copy

